

Name of the corporate debtor: SV Distributors Private Limited															
Date of commencement of CIRP: 19th July 2024 (Copy of order received on 25th July 2024)															
List of creditors as: 04-09-2024															
List of Operational Creditors (Government Dues)															
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	CENTRAL WAREHOUSING CORPORATION, INDORE		06-08-2024	4,22,988	3,15,715	Unsecured	-	-	No	No	-	-	-	1,07,273	
2	EMPLOYEES' PROVIDENT FUND ORGANISATION	APHYD2652524000	08-08-2024	654	654	Unsecured	-	-	No	No				-	
3	COMMERCIAL TAX DEPARTMENT	23679251109	08-08-2024	44,01,098	-	Unsecured	-	-	No	No				44,01,098	
4	DEPUTY COMMISSIONER OF STATE TAX, MAHARASHTRA	27830005651C	30-07-2024	5,21,66,625	-	Unsecured	-	-	No	No				5,21,66,625	
				5,69,91,365	3,16,369		-	-			-	-	-	5,66,74,996	
Note: The above claims has been provisionally admitted, based on the documents and explanation submitted by the creditors, which is subject to the change / revision / modification upon receipt of the required relevant information / documents by Suspended Board of Directors to IRP acting as RP															